

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 279 OF 2015

Dated : 27th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Aryan Coal Beneficiation Pvt. Ltd. Appellant(s)
Vs. Respondent(s)
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Ambuj Dixit

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Mohit Rai for R-1

Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran for R-2

Mr. Jitender Kumar for R-4

ORDER

List the matter on **13.07.2018** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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